

Nature of case-Cr.M.P
Filing no.-8240/2020

Mohan Sarkar Vs. The State of Jharkhand
Advocate Name- Samir Kumar Lall

DEFECTS:-

- 9.i) Presentation form may be filled up completely.
- 9.ii) Village name of Petitioner stated at page no. 1 and vak differs.
- 9.iii) Advocate's welfare stamp of Rs. 15 is wanting at page no. 13.